

Central Administrative Tribunal
Principal Bench:New Delhi

CP No.35/2016
IN
OA No.4524/2013

New Delhi this the 31st May, 2016

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

Shri Neeraj (Aged about 25 years)
S/o Shri Ajit Singh
R/o House No.2, Ext-2B, Gali No.3,
Nangloi, New Delhi. ...Petitioner.
(By Advocate: Shri C.S.S.Pillai)

VERSUS

Shri Anandi Mazumdar, IAS,Chairman
Delhi Subordinate Services Selection Board,
Through its Chairman, Govt. of NCT of Delhi,
F-18, Karkardooma, Institutional Area,
Delhi-92. ...Respondent.
(By Advocate: Shri Amit Anand)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Learned counsel for the respondent has produced a copy of Office Order No.460 dated 07.04.2016, by which the petitioner has been selected at Sl. No.7 under "UR" category.

2. Since the directions as given on 14.08.2014 in the O.A No.4524/2013 stands fully complied with, the C.P. no longer survives. Therefore, the C.P. is closed. Notice issued earlier is discharged.

(Raj Vir Sharma)

Member (J)
/kdr/

(Sudhir Kumar)

Member (A)